

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 27, 2015

No. 1254 /JR(S)/2015

Smt. **Pratibha Saxena-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah to be Additional Chief Judicial Magistrate, Etah vice Sri Chandra Pal-II.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 1255 /JR(S)/2015

Sri **Chandra Pal-II**, Additional Chief Judicial Magistrate, Etah to be Civil Judge, Senior Division, Etah vice Sri Bhupendra Rai.

No. 1256 /JR(S)/2015

Sri **Bhupendra Rai**, Civil Judge, Senior Division, Etah to be Additional Chief Judicial Magistrate, Agra vice Sri Kushal Pal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1257 /JR(S)/2015

Sri **Kushal Pal**, Additional Chief Judicial Magistrate, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

BY ORDER OF THE COURT.

Sd/-
(S.K. SINGH-I)
REGISTRAR GENERAL

No. 258 /JR(S)/2015 Dated: Allahabad : May 27, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).

6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Agra and Etah (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Agra and Etah (Information available on Email).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**